Declaration of Assets and Liabilities

50(E) SUNIL KUMAR RAJAKon/daughter/wife of ZATE CHHAYINATH BAITHA
aged 45 years, belonging to BIHAR VIDHAN SABHA PATNA service and presently working as ... OFFICE ATTENDANT give herein below the details of the assets (immovable, movable, bank balance, etc.) of

myself, my spouse and dependants*:

Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be

Sr. No.		Self	Spouse Name(S)	Dependan f-1 Name	Dependant- 2 Name	Dependan t-3 Etc. Name
(1)	Cash	20,000/-	15000 -		1111111	Little Hamile
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	20,000/- Approxim 589, Biha) vidh Mandal		MIL	NIT	MIL
(III)	Bonds, Debentures and Shares in companies	MIL	NIL	NIL	NIL	NIL
(ĭv)	Other financial Institutions, NSS, Postal Savings, LIC Policies, etc	LIC 36000/- yearly.	MIL	NIL	MIL	NIL
(v)	Motor Vehicles (details of make, etc.)	MIL	NIL	NIL	NIL	NIL
(vi)	Jewellery (give details of weight and value)	Galet 10 gum Silves - 20 gum	Gald 10 am Silves 50 am	NIL	NIL	NIL
(vii)	Other assets, such as values of claims / interests	NIL	K/IL	NIL	NIL	MIL

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

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^{*} Dependant here means a person substantially dependent on the income of the employee.

B. <u>Details of Immovable assets</u>

[Note: Properties in Joint ownership indicating the extent of joint ownership will

Sr. No.	Description .	Self	Spouse Name(S)	Dependan t-1 Name	Dependan t-2 Name	Dependant 3 Etc. Name
(1)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	ML	NIL		NIL	
(11)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	NIL	MIL	NIL	NIL
(III)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	MIL
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	11/12	MIL
v)	Others (such as	share in an	cestral oute susc			

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as	
(a)	(i) Loans from Banks	SB9, BYM	200000/-	
	(ii) Loans from financial institutions	MIL	NIL	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	MIL	NIL	
	(b) dues to departments dealing with supply of water	NIL	NIL	
	(c) dues to departments dealing with supply of electricity	NIL	NIL	

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	(d) dues to departments dealing with telephones	NIL	MIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL
	(f) Other dues, if any	NIL	NIL
(b)	(I) Income Tax Including surcharge (Also Indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN NO -AZIPR 3330 H	NIL
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	1411	NIL
	(iii) Sales Tax [Only in case of proprietary business]	MIL	MIL
	(iv) Property Tax	NIL	Λ///

C. <u>Personal Detail</u>

	C CLETS	
GPF/CPF/PRAN No.	:-	PTS/BLA - 1201
Gender	:,-	M (M/F)
Date of Birth	:*	20121980 (DD/MM/YYYY)
Class/Group	;-	C (A/B/C)
Cadre	· .	BIHAR LEWISLATIVE ASSEMBLY PATNA
		(Full Name e.g. B.A.SBihar Administrative Service,
		B.S.S Bihar Secretariat Service etc.)
Home District) *	BHAGALPUR
I hereby d	eclare	that the above details are true to the best of my

Place: //: 2 . 25

Department: BIHAR VISHAN SABHA PATNA